

THE HIGH COURT OF ORISSA, CUTTACK

STANDING ORDER NO.5 OF 2024

Cuttack, dated the 24th September, 2024

In the Order dated 08.07.2024 passed in SLP (Crl.) No.10476 of 2023 (Jaiki Singh Vrs. Shrawan Sharma & Anr.), Hon'ble the Supreme Court of India have been pleased to observe as follows:

“Before we part with this order, we may note that there is a growing tendency to plead law in the counter affidavits and to quote the decisions of this Court. It is elementary that law need not be pleaded in the pleadings. A counter affidavit should not be made bulky and lengthy by quoting decisions of this Court. We hope and trust that the State Government will take notice of this observation.”

Considering the above directions of the Hon'ble Supreme Court of India, this Hon'ble Court have been pleased to instruct that the law need not be pleaded in the pleadings. A Counter affidavit should not be made unnecessarily lengthy or bulky by quoting Judgments/Orders of the Hon'ble Apex Court or High Court, as the case may be.

The above instruction shall be followed scrupulously with immediate effect.

By Order of the Chief Justice


(Asanta Kumar Das)

REGISTRAR GENERAL

[Administrative Department]

[Rules Section]

Memo No. 14939 (36) / Date: 24/09/2024
(OHC-RULES-SCM-0008-2024)

Copy forwarded to the:

- 1) Advocate General, Odisha, Cuttack;
- 2) Chairman, Odisha State Bar Council, Cuttack;
- 3) Deputy Solicitor General of India for the High Court of Orissa;
- 4) Secretary, High Court Bar Association, Cuttack;
- 5) District and Sessions Judges(all);
- 6) Director, Odisha Judicial Academy;
- 7) Member Secretary, Odisha State Legal Service Authority, Cuttack
for information and necessary action.

Memo No. 14940 (120) / Date: 24/09/2024

Copy forwarded to the:

- 1) All Officers of the Court
- 2) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice;
- 3) Joint Registrar-cum-Principal Secretary/Addl. Dy. Registrar-cum-Addl. Principal Secretaries / Asst. Registrar-cum-Senior Secretaries / Secretaries to Hon'ble Judges of the Court;
- 4) All Superintendents/Section Officers of the Court
for information and necessary action.

S 24.9.24
SPECIAL OFFICER (SPECIAL CELL)

Memo No. 14941 / Date: 24/09/2024

Copy forwarded to the Additional Chief Secretary to Government of Odisha, Home Department for your information with respect to your letter No. 32019/L dated 03.09.2024.

Further you are requested to circulate the same among all Departments of the State Government for information and necessary action.

S 24.9.24
SPECIAL OFFICER (SPECIAL CELL)